

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 768/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE PARTIES: Gemini Equipment and Rentals Pvt. Ltd.
 V/s.
 Essar Projects (India) Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|--|-------------------------|----------------|
| 8 | Adv. Niles Masurkar i/b. Adv. Tejas Deshpande | Operational Creditor | <u>Niles</u> |
| | Adv. Radhika Yadav i/b. Cyril Amarchand Mangaldas | Corporate Debtor | <u>Radhika</u> |

ORDER

TCP No.768/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 21.11.2017.

Sd/-

V. NALLASENAPATHY
 Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
 Member (Judicial)